

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** **NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of Judicial Officers to participate in the South Zone-I Regional Conference on “**Court Dockets: Explosion and Exclusion**” scheduled to be held on 26.10.2024 and 27.10.2024 [P-1419] at TNSJA Regional Centre, Coimbatore, Tamil Nadu – **Relief Arrangements – ORDERS – ISSUED.**

**READ:**

1. Letter NJA/Dir/Ac.Prg./2024-25, e-mail from the Director, National Judicial Academy, Bhopal, dated 23.08.2024
2. Letter NJA/Dir/P-1419/2024, e-mail from the the Director, National Judicial Academy, Bhopal, dated 08.09.2024.
3. High Court’s Letter Roc.No.1485/SO/2024, dated 08.10.2024.

\* \* \*

**ORDER ROC.NO.4244/2024 - B.SPL., DATED: 23.10.2024**

**The High Court is pleased to pass the following order:**

The following Judicial officers mentioned in Column No.2, vide High Court’s letter 3<sup>rd</sup> read above, are nominated to participate in the South Zone-I Regional Conference on “**Court Dockets: Explosion and Exclusion**” scheduled to be held on 26.10.2024 and 27.10.2024 [P-1419], at **TNSJA Regional Centre, Coimbatore, Tamil Nadu.**

<b>Sl. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	SRI B.PAPI REDDY, Principal District & Sessions Judge, Mahabubnagar	I Additional District and Sessions Judge, Mahabubnagar.
2.	SMT. SUNEETHA KUNCHALA Principal District & Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad.
3.	SMT. MANTRI RAMAKRISHNA SUNITHA, Prl. District and Sessions Judge, Wanaparthy.	Principal District and Sessions Judge, Nagarkurnool.
4.	SRI M.V.RAMESH, Prl. District and Sessions Judge, Kumuram Bheem Asifabad	Principal District and Sessions Judge, Mancherial.
5.	SRI M.NAGARAJU, Prl. District and Sessions Judge, Nalgonda	I Additional District and Sessions Judge, Nalgonda.

6.	SMT. B.PRATHIMA, Prl. District and Sessions Judge, Karimnagar	I Additional District and Sessions Judge, Karimnagar.
7.	DR.T.RAGHURAM, Prl. Special Judge for trial of CBI Cases, Hyderabad.	Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.
8.	MS. N.PREMALATHA, Prl. District and Sessions Judge, Rajanna Sircilla District at Sircilla.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.
9.	SMT. S.SWATHI REDDY, Secretary, District Legal Services Authority, Siddipet.	Prl. Senior Civil Judge - cum - Assistant Sessions Judge, Siddipet
10.	SRI C.VIKRAM, Secretary, District Legal Services Authority, Jangaon.	Senior Civil Judge - cum - Assistant Sessions Judge, Jangaon
11.	DR M.RADHA KRISHNA CHAHAVAN, Prl. Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Sangareddy	Secretary, District Legal Services Authority, Sangareddy.
12.	SRI K.PRASAD, Secretary, District Legal Services Authority, Jagtial.	Senior Civil Judge - cum - Assistant Sessions Judge, Jagtial
13.	SMT. V.RAJANI, Secretary, District Legal Services Authority, Wanaparthy.	Prl. Senior Civil Judge - cum - Assistant Sessions Judge, Wanaparthy
14.	SRI D.V.R.TEJO KARTHIK, Prl. Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Nalgonda.	Secretary, District Legal Services Authority, Nalgonda.
15.	SRI T.KANHYA LAL, Senior Civil Judge-cum-Asst. Sessions Judge, Mulugu.	Secretary, District Legal Services Authority, Hanumakonda.
16.	SRI K.VENKATESH, Secretary District Legal Services Authority, Karimnagar.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
17.	SRI C.SURESH, Senior Civil Judge -cum- Assistant Sessions Judge, Mahabubabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal.
18.	SRI J.UPENDER RAO, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	I Addl. Senior Civil Judge - cum - I Addl. Senior Civil Judge, Hanumakonda

19.	SMT P.CHANDANA, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.	Prl. Senior Civil Judge - cum - Assistant Sessions Judge, Siddipet
20.	MS. NIHARIKA JUTTUR, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Mahabubnagar.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Nagarkurnool

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers, who are nominated to participate in the said conference.

In case, the officers mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said conference, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said conference at **TNSJA** Regional Centre, Coimbatore, Tamil Nadu.
  2. The nominated officers are entitled for actual journey period.

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. Special Judge for CBI Cases, Hyderabad
6. The Principal District And Sessions Judges:
 

1) Kumuram Bheem Asifabad	2) Mancherial	3) Jagtial
4) Rajanna Sircilla	5) Karimnagar	6) Mahabubnagar
7) Nalgonda	8) Wanaparthy	9) Nagarkurnool
10) Sangareddy	11) Siddipet	12) Nizamabad
13) Jangaon	14) Hanumakonda	15) Warangal

// 4 //

16) Mahabubabad                      17) Mulugu

7. The Pay and Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

+ *Spare...*